

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4112
TO BE ANSWERED ON 10.08.2017**

DEFINITION OF ELECTRIFICATION OF VILLAGES

†4112. SHRI JANAK RAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the assessment of the Government about the number of villages which have been electrified in the country;**
- (b) the definition of electrified village;**
- (c) the percentage of houses of any village in which electric connection is needed and the minimum hours of supply and utilisation of power, as per the definition;**
- (d) whether the Government are contemplating to include such criteria in the definition of an electrified village if they have not been prescribed till now; and**
- (e) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : As reported by the States, there were 18,452 un-electrified villages in the country as on 01.04.2015; of these, 14,080 un-electrified census villages have been electrified up to 31.07.2017.

(b) & (c) : According to Rural Electrification Policy 2006, "A village is declared electrified" if:

- i) Basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the Dalit Basti/hamlet where it exists.**
- ii) Electricity is provided to public places like schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc. and**
- iii) The number of households electrified should be at least 10% of the total number of households in the village.**

(d) & (e) : Government of India, in association with State Governments/Union Territories, has prepared a roadmap for 24x7 Power for all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy, in a phased manner, by 2021-22.
